

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Tuesday, 19th March, 2013/30 Phalgun, 1934 (Saka)

2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 1. Shri Sumesh Shokeen
 2. Ch. Surender Kumar
 3. Prof. Vijay Kumar Malhotra
 4. Shri Naseeb Singh
 5. Shri Jai Bhagwan Aggarwal
 6. Shri O.P. Babber
 7. Dr. Jagdish Mukhi
 8. Shri Mohan Singh Bisht
 9. Dr. Harshvardhan
 10. Shri Kulwant Rana
3. **Papers to be laid on the Table:**
 1. **Shri Ramakant Goswami, Minister of Transport** to lay the copies of Annual Report of Delhi Metro for the financial year 2011-12 (English & Hindi Version).
 2. **Prof. (Smt.) Kiran Walia, Minister of Education** to lay the copies of Annual Report of Delhi Commission for Protection of Child Rights for the year 2010-11 (English & Hindi Version).
 3. **Shri Haroon Yusuf, Minister of Power** to lay the copy of following papers (English & Hindi Version):
 - (i) Annual Report of Pragati Power Corporation Limited for the year 2011-12.
 - (ii) Annual Report of Delhi Electricity Regulatory Commission for the year 2010-11.
 - (iii) 11th Annual Report of Indraprashtha Power Generation Company Limited for the year 2011-12.
4. **Presentation of Economic Survey (2012-13):**

Smt. Sheila Dikshit, Hon'ble Chief Minister to lay the copy of the Economic Survey of Delhi pertaining to the year 2012-13.
5. **Motion of Thanks on Lt. Governor's Address:**

Discussion on the following Motion of Thanks moved by Dr. Narender Nath and seconded by Shri Naseeb Singh:
"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 13th March, 2013."

Delhi
19th March, 2013

P.N.Mishra
Secretary